

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI
ORDER

In partial modification to this office order No.670/29123-29170/F.1(3)/Gaz/2022 Dated 22.04.2022, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts of Judicial Officers whose names are mentioned in Column No. 1, whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect :-

S No	Name of Judicial Officer (Column No. 1)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1	Sh. Sanjeev Kumar Aggarwal District Judge (Commercial Court-01) (Central)	Sh. Rajneesh Kumar Gupta District Judge (Commercial Court-02) (Central)	Sh. Pawan Kumar Jain District Judge (Commercial Court-03) (Central)
2	Sh. Rajneesh Kumar Gupta District Judge (Commercial Court-02) (Central)	Sh. Pawan Kumar Jain District Judge (Commercial Court-03) (Central)	Ms. Nisha Saxena District Judge (Commercial Court-04) (Central)
3	Sh. Pawan Kumar Jain District Judge (Commercial Court-03) (Central)	Ms. Nisha Saxena District Judge (Commercial Court-04) (Central)	Sh. Ashwani Kumar Sarpal District Judge (Commercial Court-05) (Central)
4	Ms. Nisha Saxena District Judge (Commercial Court-04) (Central)	Sh. Ashwani Kumar Sarpal District Judge (Commercial Court-05) (Central)	Sh. Paramjit Singh District Judge (Commercial Court-06) (Central)
5	Sh. Ashwani Kumar Sarpal District Judge (Commercial Court-05) (Central)	Sh. Paramjit Singh District Judge (Commercial Court-06) (Central)	Sh. Sanjeev Kumar Aggarwal District Judge (Commercial Court-01) (Central)
6	Sh. Paramjit Singh District Judge (Commercial Court-06) (Central)	Sh. Sanjeev Kumar Aggarwal District Judge (Commercial Court-01) (Central)	Sh. Rajneesh Kumar Gupta District Judge (Commercial Court-02) (Central)

Girish Kathpalia
25.5.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)
Delhi

No. 39393-418 /F.1(3)/Gaz/2022

Dated 25 MAY 2022

Sub:- Link District Judges (Commercial Court) (Central) Tis Hazari Court.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned
3. The Sr. AO(J)/AO(J)/In-charge, Admn. Branch (I,II,III), General Branch, Filing Branch (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
4. The PS /Reader to the undersigned.
5. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Court, Delhi.
7. The R&I, Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi